

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1465  
ANSWERED ON:03.03.2006  
ROAD MAP FOR NREG ACT  
Owaisi Shri Asaduddin

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether in an effort to blend automation technology with rural development issues Tata Consultancy Services (TCS) has thrown up a road map for implementation of the National Rural Employment Guarantee (NREG) Act in the country particularly Andhra Pradesh;
- (b) if so, whether the Government has accorded approval to TCS for taking up monitoring of NREG Act;
- (c) if so, the detailed plan chalked out by TCS for implementation of the Act; and
- (d) the number of districts identified for the purpose by TCS?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) Tata Consultancy Services (TCS) has come forward to collaborate with Government of Andhra Pradesh to develop computer software to enable the Government of AP in the implementation of APREGS.
- (b) The government of Andhra Pradesh has Memorandum of Understanding with TCS; wherein TCS will supply software at free of cost and Government of Andhra Pradesh will pay the cost towards installation of software and training. The Andhra Pradesh TCS is organizing training programme to the Computer Operators at the Mandal in using the software.
- (c ) Government of Andhra Pradesh is implementing the NREGA. Tata Consultancy Services takes up training the Computer Operators in March and April, for using the software only.
- (d) The Tata Consultancy Services is supporting the Government to use the software in all 13 NREGA Districts.